

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
STARRED QUESTION NO.122  
TO BE ANSWERED ON THE 14<sup>TH</sup> MARCH, 2017  
CASES OF MEDICAL NEGLIGENCE AT AIIMS, NEW DELHI**

†\*122. **SHRIMATI CHHAYA VERMA:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) whether investigations regarding death of a nursing officer as well as her baby, post delivery in AIIMS, New Delhi has revealed medical negligence on the part of doctors;

(b) the number of complaints regarding medical negligence received during last three years and details of action taken thereon;

(c) the information regarding action taken against doctors and other staff of AIIMS, New Delhi for unauthorised absence from duty during last three years; and

(d) whether AIIMS administration is aware that employees remain absent from duty after registering attendance through bio-metric system, and the details thereof?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (d): A statement is laid on the Table of the House

**STATEMENT REFERRED TO IN REPLY TO RAJYA SABHA  
STARRED QUESTION NO. 122\* FOR 14<sup>TH</sup> MARCH, 2017**

(a) Yes. The All India Institute of Medical Sciences had conducted enquiry regarding the death of the Nursing Officer as well as her baby post-delivery in AIIMS New Delhi. The enquiry committee report was further discussed in a High Level Committee chaired by Director, AIIMS. Action has been initiated against doctors found guilty in the matter.

(b) The details of cases of medical negligence received during the last 3 years, along with the action taken thereon, are enclosed as Annexure-I.

(c) No case has been reported for unauthorized absence of doctors. However, the details of action taken against other staff for unauthorized absence during the last three years are enclosed as Annexure-II.

(d) No such case has been reported.

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### Annexure-I

The details of complaints regarding medical negligence during the last 3 years and action taken thereon is as under:

S.No	Subject	Action Taken
	<b>2014</b>	
1.	Complaint regarding treatment of Sh. Fakhruddir	The Committee constituted for the purpose did not find any fault and the complaint has been filed.
2.	Alleged negligence of doctor in new Emergency ward at AIIMS.	Disciplinary action initiated.
	<b>2015</b>	
1.	Unauthorised use of anesthesia drugs and administration of general anesthesia by non-anesthesiology faculty	An Advisory note issued to the concerned Asstt. Professor D/o. Paediatric Surgery.
2.	Negligence of duty, misbehavior and refusal to see the patient at Surgical Emergency at main hospital AIIMS by duty Doctor	The enquiry committee constituted for the purpose found the complaint against the concerned doctors baseless.
3.	Death of Sh. Shobha Ram, allegedly owing to complication of excessive bleeding during surgery which was telecast live during conference.	The allegations were not proved.
4.	Incidence of death of 8 years old female victim of road traffic accident on 12.18.15	Disciplinary action initiated.
5.	Complaint regarding demise of Bharat Agria 20 Years S/o. Sh. Harish Chander	Action has already been taken.
6.	the Complaint lodged by Mr. Romesh Chander	The complainant withdrew his complaint.
	<b>2016</b>	

1.	Alleged negligence into treatment of Mrs. Manglesh Thakur W/o Dr. R.S. Thakur in Emergency at AIIMS, New Delhi.	Disciplinary action initiated.
2.	Complaint alleging negligence into treatment of Mr. Puspak Kumar S/o Mr. Naveen Kumar Jha at AIIMS, New delhi.	Warning memo issued to concerned officials.
3.	Constitution of the Committee to look into the grievance received on the critical event/ incident happened in Ortho O.T. in February, 2016	The enquiry committee constituted for the purpose found the complaint baseless.
4.	Complaint alleging negligence into treatment of baby Kashvi S/o. Shailendra (UHID- 102257024) at AIIMS, New Delhi resulting into death of the child.	All HoDs have been directed to issue advisory to all doctors working under their Department.
5.	Alleged complaint in the treatment of late Sh. Jage Singh (EHS employees).	Report of the enquiry Committee awaited.
	<b>2017</b>	
1	Incident of death of Mr. Vaibhav due to alleged negligence in treatment on 08/01/2017 in Emergency Medical Department, AIIMS New Delhi	Report of the enquiry Committee awaited.
2	Incident of death of Smt. Rajbir Kaur due to alleged negligence in treatment on 04/02/2017.	Action has already been initiated on the basis of the Enquiry Committee's report.

The details of action taken against staff of AIIMS, New Delhi for unauthorized absence from duty during the last 3 years:

S.No.	Name of the employee	Designation	Action taken
1.	Sh. Sanjeev Sajwan	UDC	Under process.
2.	Sh. Suresh Kumar	Animal House Attendant	Under process.
3.	Sh. Bhagwan Sah	Technical Assistant	Under process.
4.	Mrs. Rinku Saini	Lab. Technician	Under process.
5.	Sh. Naresh Kumar	Sanitary	Under process.
6.	Sh. Sudhir Kumar	Sanitary Attendant	Under process.
7.	Sh. Sandeep Kumar	Office Attendant	Under process.
8.	Sh. Praveen Singh Rawat	Hosp. Attendant Gr-III	Penalty of reduction to a lower stage by three stages for five years has been imposed.
9.	Sh. Nikhil P. Nambothiri	Nursing Officer	Penalty of removal from service has been imposed.
10.	Ms. Nancy Manu	Nursing Officer	Penalty of reduction to a lower stage for one year has been imposed
11.	Sh. Shaiju A.	Nursing Officer	Penalty of removal from service has been imposed.
12.	Sh. Ashok Kumar-I	Sanitary Attendant Gr-III	Penalty of reduction to a lower stage by three stages without cumulative effect has been imposed.
13.	Ms. Anu Rijo	Nursing Officer	Under process.
14.	Sh. Bimal Singh Rawat	Masalchi/Bearer Gr-II	Under process.
15.	Sh. Deepak Kumar-II	Hosp. Attendant Gr-III	Penalty of Compulsory Retirement has been imposed.
16.	Sh. Ramesh-VIII	Sanitary Attendant Gr-III	Under process.
17.	Ms. Silja K.J.	Nursing Officer	Under process.
18.	Ms. Apoorva Gupta	Nursing Officer	Under process.
19.	Sh. Abdul Lateef V.M.	Nursing Officer	Under process.
20.	Sh. Sunil Kumar	Hospital Attendant Gr-III	Under process.
21.	Sh. Praveen Singh Rawat	Hospital Attendant Gr-III	Under process.
22.	Ms. Thanuja M.S.	Nursing Officer	Under process.
23.	Ms. Sonal Puri	DEO	Under process.